

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 07

Dated Guwahati, the 19th January, 2021.

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice N. Kotiswar Singh, JAD to deal with applications U/S 11 of the Arbitration and Conciliation Act, 1996 at the Principal Seat of Gauhati High Court.

By Order,

Sdf
REGISTRAR (JUDICIAL)

Memo No.HC. III -26/ 2008/428-441/ G dated Guwahati, the 19th January, 2021
Copy to :

1. The Registrar General, Gauhati High Court, Guwahati.
2. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanaga Bench, Naharlagun.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
10. The Librarian-Cum- Research Officer, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this order in the website of Gauhati High Court.*
12. The P.S. to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
14. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.

R. A. Tappal

13. 01. 21

REGISTRAR (JUDICIAL)

[Signature]